

(e) the details of amount spent by the Government on TB central programme during the last three years and the results achieved; and

(f) the number of TB patients in the country during the last three years till date and the total number of them who died during the period ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) Yes, Sir.

(b) to (d) The development credit agreement is yet to be signed between the World Bank and Government of India.

(e) The amount spent by Central Government on the National Tuberculosis Control Programme during the last three years is as under :

Year	Expenditure (Rs. in crores)
1993-94	32.15
1994-95	41.19
1995-96	41.80

As a result of this programme, the number of new TB cases detected under the National Tuberculosis Control Programme during the last three years is as under :

Year	New TB cases detected
1993-94	13.58 lakhs
1994-95	12.49 lakhs
1995-96	13.89 lakhs
1996-97	5.77 lakhs (Prov.) (upto Dec. 96)

(f) It is estimated that there are 140 lakh TB cases in the country and 22 lakh new cases are added every year. It is also estimated that about 500,000 deaths of persons suffering from TB occur every-year.

[Translation]

ICDS

216. SHRI VISHVESHVAR BHAGAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of share contributed by Union and State Governments in the Integrated Child Development Scheme (ICDS);

(b) by which agency the expenditure being incurred on nutritional food;

(c) whether the Union Government shares some part of this expenditure being incurred on nutritional food;

(d) if not, whether the Union Government propose to share some of the expenditure being incurred on nutritional food under the above scheme; and

(e) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) The Union Government provides grant-in-aid to States for meeting full operational cost of an Integrated Child Development Services (ICDS) Project except the costs on account of supplementary nutrition, which is the responsibility of the States.

(b) The expenditure on nutritional food under the ICDS scheme is incurred by the State Governments/Union Territory Administrations.

(c) No, Sir.

(d) No such decision has been taken by the Union Government till now.

(e) Question does not arise.

[English]

Formation of New Regiment

217. SHRI SANAT MEHTA : Will the Minister of DEFENCE be pleased to state :

(a) the policy of the Government for the creation of any new regiment;

(b) whether there is any proposal for formation of Karnataka regiment; and

(c) if so, the reasons therefor and the possible repercussion on other States ?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : (a) to (c) Government has received a proposal for formation of Karnataka Regiment. The matter is under consideration.

[Translation]

Expenditure on M.B.B.S. and M.D. Students

218. SHRI PAWAN DIWAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total expenditure incurred by the Government on an M.B.B.S. and an M.D. student in Government colleges;

(b) the part of this expenditure recovered from the students;

(c) the number of doctors out of them, who have gone abroad during the last three years;

(d) whether the Government propose to lay down condition for the doctors, the graduate from the Government Medical colleges to work in rural and backward areas for a certain period; and

(e) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) As per a study commissioned by the Medical Council of India, the cost of medical education per student ranges from Rs. 74,000/- to Rs. 1.78 lakhs per annum at undergraduate level and Rs. 71,000/- to Rs. 1.46 lakhs per annum at postgraduate level in Government medical colleges. The fee being charged for these courses from the students is very nominal.

(c) The number of doctors gone abroad during the last 3 years is as under :

1993	5,989
1994	Figures not compiled
1995	Figures not compiled

(d) and (e) The Central Council of Health and Family Welfare has resolved that rural posting for a specific period be made compulsory and a pre-requisite before admission to postgraduate courses.

[English]

Double Passport

219. SHRI KODIKUNNIL SURESH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether some case of possession of double passport by Indians have come to the notice of the Government;

(b) if so, the total number of double passports found so far;

(c) whether any action has been taken against those people; and

(d) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the House.

(c) and (d) Yes, Sir. Show cause notices are issued to the applicants holding double passports. In cases where violation of provisions of the Passport Act, 1967 has been established, passports have either been impounded or revoked under Section 10 (3) (b) of the said Act with an advice to the applicant to appeal to the Chief Passport Officer in case they seek restoration of passport facilities.

Cauvery Water Dispute

220. SHRI M. SELVARASU :
SHRI V.V. RAGHAVAN :
SHRI K.H. MUNIYAPPA :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that the fifth round of confabulations between Karnataka and Tamil Nadu, which was held during the first week of January 1997 regarding sharing of Cauvery water, has again failed;

(b) whether there is a proposal for allocation of water on a percentage basis to facilitate the proportional distribution of water during a surplus or distress year;

(c) if so, the response of the Union Government in this regard;

(d) whether Union Government propose to hold a meeting of the representatives of farmers of both the States to find an ultimate solution; and

(e) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No agreement could be reached between the Chief Ministers of Karnataka and Tamil Nadu on the issue of sharing of Cauvery waters in the meeting held on 5th January, 1997 at Chennai.

(b) No such proposal has been received from the Governments of co-basin states.

(c) Does not arise.

(d) and (e) The dispute is under adjudication with the Cauvery Water Disputes Tribunal and the basin States are participating in the proceedings of the Tribunal.

[Translation]

Effect of Pesticides on Pregnancy

221. SHRIMATI SHEELA GAUTAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the pesticides are creating pregnancy related abnormalities among women;

(b) if so, the details thereof and the reasons therefor;

(c) whether the present laws in regard to pesticides are strictly implemented in the country;

(d) if not, the reasons therefor; and

(e) the remedial measures taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Information is being collected and will be laid on the table of the House.

(c) to (e) The import, manufacture and use of pesticides are regulated under Insecticides Act, 1968 and Preamble of this Act emphasises the need to prevent the risk on human beings, animals and matters connected therewith. Under Section 5 of the said Act, a Registration Committee has been constituted which *inter alia* registers pesticides for use